

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1806  
ANSWERED ON:20.07.2004  
HUMAN RIGHTS COMMISSION  
Owaisi Shri Asaduddin

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the names of States where Human Rights Commission have been set up so far;
- (b) the reasons for not forming Human Rights Commission in all the States; and
- (c) the steps taken by Union Government to ensure setting up of the Human Rights Commission in all the States?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (c): State Human Rights Commission (SHRC) have been set up in the States of Assam, Chattisgarh, Himachal Pradesh, Jammu & Kashmir, Kerala, Madhya Pradesh, Manipur, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal. The Government has been pursuing with the concerned State Governments, from time to time, to set up SHRC.